

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1503
TO BE ANSWERED ON 09.02.2026**

ESI SCHEME

†1503. SHRI BHUMARE SANDIPANRAO ASARAM:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the present status of the Employees' State Insurance (ESI) Scheme in the country along with the State/UT-wise number of insured persons, particularly in Chhatrapati Sambhajnagar district in Maharashtra;**
- (b) the details of the number of beneficiaries under the ESI Scheme and the number of ESI dispensaries/hospitals in district;**
- (c) the details of the number of establishment covered and the number of insured persons under the ESI Scheme in the country, State/UT-wise;**
- (d) whether the Government proposes to establish at least one ESI dispensary or hospital in each district of the country and if so, the details thereof; and**
- (e) the details of the steps taken/being taken to extend ESI benefits to workers in the unorganised sector?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (e): The Employees' State Insurance (ESI) Scheme has been implemented in 713 districts in the country.

There are 2,37,291 Insured Persons (IPs) and 9,01,706 ESI beneficiaries in Chhatrapati Sambhajnagar district as on 31.03.2025. State/UT wise details of number of insured persons as well as establishments covered under ESI Scheme, as 31.03.2025, are at Annexure.

Contd..2/-

Setting up of ESI Hospital or dispensary is an ongoing process. ESI Corporation (ESIC) gives approval for setting up of new ESI hospitals and dispensaries based on population of Insured Persons in an area in accordance with the norms of ESIC. At present, there are 07 Dispensaries and 01 hospital in Chhatrapati Sambhajanagar district in Maharashtra.

The Government has enacted Code on Social Security, 2020 with the goal to extend social security to all employees and workers either in the organized or unorganized or any other sectors and for matters connected therewith or incidental thereto.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 1503 FOR 09.02.2025 BY SHRI BHUMARE SANDIPANRAO ASARAM REGARDING ESI SCHEME.

S. No.	State	No. of establishment covered	No. of Insured Persons
1	Andhra Pradesh	75,648	14,28,110
2	Assam	31,394	3,42,000
3	Arunachal Pradesh	552	2,210
4	Meghalaya	1,824	16,130
5	Nagaland	1,125	5,360
6	Tripura	2,399	22,910
7	Manipur	1,216	5,350
8	Mizoram	512	3,160
9	Bihar	59,399	5,13,420
10	Chandigarh	6,709	1,42,120
11	Chhattisgarh	37,263	6,27,260
12	Delhi	1,66,568	14,00,970
13	Goa	12,035	2,15,910
14	Gujarat	1,23,224	20,04,720
15	Haryana	1,48,792	29,24,310
16	Himachal Pradesh	18,062	4,15,570
17	Jammu & Kashmir	15,661	1,55,720
18	Jharkhand	37,589	5,54,980
19	Karnataka	2,01,749	35,33,300
20	Kerala	88,601	10,95,170
21	Madhya Pradesh	82,248	12,99,080
22	Maharashtra	3,70,937	49,14,790
23	Odisha	58,854	10,90,420
24	Puducherry & Mahe	6,348	1,20,400
25	Punjab	64,975	13,87,110
26	Rajasthan	1,19,427	17,38,060
27	Sikkim	1,126	27,540
28	Tamil nadu & AN Islands	2,16,787	44,77,800
29	Telengana	1,35,941	19,15,700
30	Uttar Pradesh	2,20,300	31,27,810
31	Uttarakhand	30,977	7,07,130
32	West Bengal	1,45,269	22,21,360
	All India	24,83,511	3,84,35,880

[Source: ESIC Hqrs.]
